

National Company Law Tribunal



Allahabad Bench

CP NO. 120/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta v/s Gromti Prakashan Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

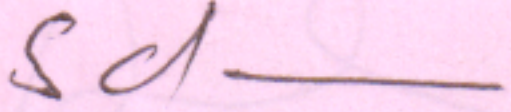
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dr. Pawan Jaiswal	PCMA	Petitioner	
2.	Ashish Mr. Sriv.	Adv.	Respondent	

CP NO.120/ND/2012

Parties are represented by their respective counsels. The matter be listed on 9th November, 2017.

Dated:13.10.2017

Typed by:
P.K. Jyoti


H.P. Chaturvedi, Member (Judicial)